

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :


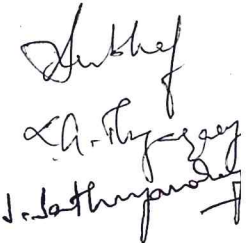
PETITION NUMBER : TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Mr ROHIT K. S. HANNA	Counsel for Petitioner	
2.	Subhasree S. SATHIYANARAYANAN	Counsel for Responder	

ORDER

Counsel representing both the parties are present. Time extended at their request for making submissions. Put up on 01.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)